

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:260
ANSWERED ON:27.07.2010
PARTICIPATION IN JUNIOR WRESTLING COMPETITION
Saroj Smt. Sushila

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Wrestling Federation of India had submitted its proposal to the Government for the participation of junior wrestlers in the Asian Junior Competition organised in China;
- (b) if so, the details thereof alongwith the action taken by the Government on the said proposal;
- (c) whether the junior wrestlers could not participate in the said competition;
- (d) if so, the reasons therefor;
- (e) whether the Government proposes to take action against the persons responsible for this episode; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) A proposal from Wrestling Federation of India for sending its junior wrestling team for participation in 2010 Junior Asian Wrestling Championship to be held at Huangshan (China) from 9-13th June, 2010 was received in the Ministry on 25th May, 2010.
- (b) to (f): As per the Government guidelines, the National Sports Federations (NSFs) are required to submit their proposals to the Government 3 months before the departure of the team. However, since the NSFs make final selection of the players nearer to the event, the Ministry had relaxed this condition to 30 days as Ministry of External Affairs also requires atleast 21 days for processing the same and according their comments/approval. The proposal of visit of junior wrestling team to China was received just 12 days before the departure of the team and was immediately referred to Ministry of External Affairs on 28/5/2010 through e-mail to obtain political clearance. The proposal was placed before the Departmental Committee on 4th June, 2010. However, since the proposal was received late and did not contain any information either about the past performance of the selected players or their medal prospects in the event, the Committee recommended it for rejection. The approval of Ministry of External Affairs was also not received till the proposed date of departure of the team.